



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/
Trade Marks/
Geographical
Indications.



सत्यमेव जयते

Government of India

Office of The Controller General of Patents,
Designs & Trade Marks
Boudhik Sampada Bhavan
S.M. Road, Antop Hill
Mumbai-400 037 (India)

(Tel): ☎ 022-24132735
022-24123388
(Fax): ☎ 022-24123322

(Email): cgooffice-mh@nic.in
(Website): www.ipindia.nic.in

No.CG/Meeting Circular-DIPP/2017/99

Dated: 21-11-2017

MEETING CIRCULAR

Subject: Meeting with IP stakeholders at Udyog Bhawan, DIPP, New Delhi

[Date :7th December 2017; Time : 4.00 PM]

The Government of India has been making consistent efforts towards streamlining IPO functioning in terms of infrastructure development, IT enablement of Offices and augmentation of manpower. This has resulted into remarkable improvement in overall functioning of Intellectual Property Office, public service delivery and transparency as also in substantial reduction in pendency.

During this encouraging journey, due care is being taken to address needs of stakeholders by implementing National IPR policy to encourage creativity and innovation, simplifying IP procedures and effecting procedural reforms.

In order to receive feedback and for further streamlining the process, a meeting of stakeholders, including patent and trademark agents will be held at **Udyog Bhawan, New Delhi on 7th of December, 2017 from 4.00 pm to 5.00 pm**, which will be chaired by the Secretary, DIPP. Progress made in resolving issues discussed during the earlier stakeholder meetings will be reviewed and feedbacks/suggestions received from Stakeholders will be discussed in order to explore further streamlining of IP procedures/ issues .

Interested stakeholders are therefore requested to kindly make it convenient to attend the meeting. You are requested to send your confirmation to Dr.W.M. Dhumane at wm.dhumane@nic.in and Shri Sukhdeep Singjh at sukhdeep.ipo@nic.in on or before 4th December, 2017 by providing name(s) (maximum two), contact detail(s) of person(s) and name of the organization, so as to facilitate us to prepare security passes for participants. You are requested to submit your feedbacks/suggestions (maximum two pages), if any, before the due date, so as to have more fruitful discussions.


(O.P.Gupta)

Controller General of Patents, Designs & Trade Marks